HON'BLE HIGH COURT OF UTTARAKHAND, AT NAINITAL

NOTICE

Sub: Posting of Cases before Hon'ble Division Bench-I (w.e.f. 15.04.2024).

On the subject above, it is informed to all the members of the Bar Association/Party-in-Person and all the concerned that except the matters in which on motion for urgent hearing, Hon'ble Bench orders for listing of matter on any particular day, all pending matters pertaining to Roster of the Hon'ble Division Bench-I, will be posted in the following manner-

SI. No.	Day	Matters
1.	Monday	Tax and Excise (Appeals, Revisions and Applications)
2.	Tuesday	(1) Writ petitions (Misc. Bench) including P.I.Ls and matters related to the P.I.Ls.
		(2) Matters in which Constitutional validity of any enactment, ordinance, rule, bye-law, regulation, policy etc. having the force of law is challenged.
3.	Wednesday	(1) Special Appeals
		(2) Matters to be heard by the Commercial Appellate Division.
4.	Thursday	All Appeals (including under the Family Courts Act)
		heard by Division Bench
5.	Friday	(1) Contempt Appeals
		(2) Company Appeals
		(3) Criminal Contempt Petitions
134	10	(4) Other assigned matters

2. It is also informed that date given matters not fixed on days as above, will be listed on the ensuing days according to the above chart.

By the Orders

Registrar (Judicial)

No. /UHC/Listing/2024 dated 09.04.2024

Copy to following for information and Needful-

- 1. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notice before Hon'ble the Chief Justice.
- 2. Private Secretary to Hon'ble Member Judge of the Hon'ble Division Bench-I for placing a copy of the Notice before His Lordship.
- 3. Advocate General, Uttarakhand.
- 4. Chief Standing Counsel/Government Advocate, Uttarakhand.
- 5. Assistant Solicitor General for Government of India at Nainital.
- 6. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
- 7. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
- 8. All the concerned Registrars/JRs/DRs/ARs of the High Court.
- 9. Head Bench Secretary for information and with request to circulate this Notice amongst all the concerned staff of the Court.
- 10. Bench Secretaries to the Hon'ble Court concerned for information and with request to circulate this Notice amongst all the concerned staff of the Court
- 11. All the Judicial Sections of the High Court.
- 12. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish this Notice in official website of the High Court.
- 13. Guard file
- 14. Notice Board.

Registrar (Judicial)